CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 223/1993

Monday this the 3rd day of January, 1994

CORAM

The Hon ble Mr. Justice Chettur Sankaran Nair, Vice Chairman The Hon ble Mr. P. V. Venkatakrishnan, Administrative Member

Mathew Scaria, Welder (SK)
Naval Ship Repair Yard
Cochin-682 004.

....Applicant

(By Advocate Mr.C.P.Ravindranath)

Vs.

- Flag Officer Commanding-in-Chief, Southern Naval Command (HQ) Naval Base, Cochin-4.
- 2. Chief Staff Officer (F&A)
 Southern Naval Command (HQ)
 Cochin-4.

... Respondert s

(By Advocate Mr.S. Krishnamoorthy, ACGSC)

OR DER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Reply statement filed by first respondent states that the impugned order has been cancelled. This is recorded. It is unnecessary to consider the application further and it is accordingly dismissed. No costs.

Dated 3rd day of January, 1994.

P.V. VENKTAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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